

# PATNA HIGH COURT, PATNA

## NOTICE

### (For auction of used/condemned articles of Court's different Staff Car.)

Bidders are invited for auction of used/condemned articles i.e. Old Tyres (Innova Crysta & Honda City), Bonnet (Innova Crysta), Door/Gate (Innova Crysta), Bumper (Innova Crysta & Tavera), shocker (Innova Crysta), Carrier (Tavera), Honda City Arms and other miscellaneous parts (Innova Crysta & Honda City) of different Staff Cars of the Court. Therefore, the interested firms/Garage may furnish their quotation in sealed cover during the office hours to the undersigned. The quotation must reach the office within 21 days of its publication on official website of Patna High Court.

### Terms & Conditions:-

- (i) The auction will be made on a fixed date near Court Garage in the premises of the Court.
- (ii) The interested bidders may inspect the items / articles from 18<sup>th</sup> May, 2024 to 7<sup>th</sup> June, 2024 during Office hours (10:00 A.M. to 05:00P.M.).
- (iii) The successful bidder will have to make full payment within 24 (Twenty four) hours from the time of auction, in the form of demand draft from any nationalized bank in favour of "The Registrar General, Patna High Court, Patna".
- (iv) All the items / articles must be lifted by the successful bidder within 24 (Twenty four) hours from the time of auction after full payment of bid amount.
- (v) The transportation and labour cost shall be borne by the successful bidder.
- (vi) Neither Court's Staff nor their relatives shall take part in the auction.
- (vii) **HIGH COURT** reserves the right to reject any or all the quotations without assigning any reasons whatsoever.

Place:- PATNA  
Date:- 17.05.2024

By Order

  
Registrar (Establishment) I/c